

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2151/2001

Thursday, this the 23rd day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Bablu, S/O Sohenderpal (Safaiwala)
R/O H.No.A-2/125, Sultanpur
New Delhi

..Applicant

(By Advocate:Shri Surat Singh)

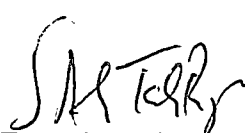
Versus

1. Union of India
through Secretary
Ministry of Finance
Department of Revenue
North Block, New Delhi
2. Commissioner
Central Excise, C.R. Building
I.P. Estate, New Delhi.
3. Asstt. Collector
Central Excise, MOD-V,
A-40, Rajouri Garden,
New Delhi.

...Respondents

O R D E R (ORAL)

On application being made on behalf of the applicant, Shri Surat Singh, learned counsel is allowed to withdraw this application. The present OA is accordingly dismissed as withdrawn, with liberty.


(S.A.T. Rizvi)
Member (A)

/sunil/